

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 176 OF 2017

Dated: 25th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

UJVN Ltd., Dehradun

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

None represented for the Appellant.

Rejoinder is taken as nil. Pleadings are complete.

List the matter for hearing on **15-11-2018**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt